

F.No.13(1)(v)/Constitution /Dori/09/Leg.II
Government of India
Ministry of Law and Justice
Legislative Department
Official Languages Wing

Shastri Bhawan,
Dated the 5th April, 2011

Notice

Subject: Publication of the Constitution of India in Dogri Language

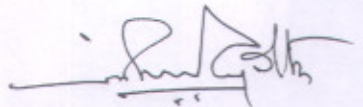
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The Government of India in the Ministry of Law and Justice, Legislative Department has so far published the Constitution in 16 languages enumerated in the Eighth Schedule to the Constitution of India.

2. The Constitution of India now proposes to publish the Constitution of India in Dogri and the Government proposes to pay Rs.400/- per page consisting of not less than 400 words of English text for the preparation of Dogri version of the Constitution of India.
3. The Academies, Institutions, Organisations and Autonomous Bodies who are engaged in the development of Dogri language having expertise in law and Dogri language and are interested to take up the translation work of Central laws into Dogri may send their willingness to the following within 30 days from the date of this notice:

Additional Secretary
Ministry of Law and Justice
Legislative Department
Room No.723, 4th Floor, A Wing,
Shastri Bhawan
New delhi - 110001

E-mail: nkn@nic.in


(N.K Nampoothiry)
Addl. Secretary)
5.4.2011

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